

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 202
(IB)-109(PB)/2021
RA-39/2024, IA- 2667/2024

IN THE MATTER OF:
Mr. Murari Lal Soni

... Applicant/Petitioner

Under Section: 94(1) of IBC, 2016

Order delivered on 08.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Adv. Vishal Hirawat
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2667/2024, RA-39/2024: List both RA and IA for physical hearing on 25.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)